

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO-3043
ANSWERED ON 19/03/2026

EXPANSION OF KAIGA NUCLEAR POWER PLANT

3043. SHRI JAGGESH

Will the PRIME MINISTER be pleased to state:-

- (a) whether the Atomic Energy Regulatory Board has cleared the proposal to set up two 700-MWe pressurised heavy water reactor units at the Kaiga nuclear power station in Karnataka;
- (b) whether the regulatory clearance pertains specifically to the 'first pour of concrete', marking the commencement of construction for Units 5 and 6 there;
- (c) whether Larsen & Toubro has already dispatched four of the eight steam generators required for the upcoming units; and
- (d) whether addition of these units forms part of Government's broader plan to expand nuclear power capacity under the fleet-mode programme and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) Yes. The Atomic Energy Regulatory Board (AERB) has accorded consent for siting and construction of 2 X 700 MW, Pressurised Heavy Water Reactors (PHWRs), KGS-5&6, at Kaiga in Karnataka.
- (b) Yes. Consent pertaining to 'First Pour of Concrete' (FPC) has been obtained for commencement of construction for Units-5&6 at Kaiga, in Karnataka. Accordingly, 'First Pour of Concrete' (FPC) of Kaiga-5&6, achieved on 01.03.2026 marking commencement of construction.
- (c) Yes. Larsen & Toubro (L&T) has delivered four Steam Generators for KGS-5&6.
- (d) Yes. The addition of these two units is the part of first fleet-mode programme and they will contribute to the Nuclear Energy Mission announced by the Government to reach a capacity of 100 GW of nuclear power capacity by 2047.
